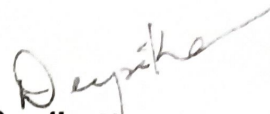


OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE, (NORTH) ROHINI  
COURTS, DELHI

**ORDER**

Request through telephonic message has been received from Ms. Nidhi Chitkara, Ld. MM in the partial modification of Duty MM for the month of June 2022 (Ref. No. 13563-13650/CMM/North/Rohini/Delhi 2022 dated 26.05.2022), it is ordered that Ms. Swati Gupta, Ld. MM shall work as Duty MM today i.e. 09.06.2022 in place of Ms. Nidhi Chitkara, Ld. MM. and Ms. Nidhi Chitkara, Ld. MM shall work as Duty MM on 27.06.2022 in place of Ms. Swati Gupta, Ld. MM.

  
(Deepika Singh)  
Chief Metropolitan Magistrate  
North District, Rohini, Delhi.

No.

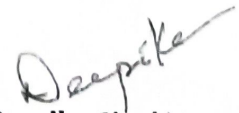
16417 - 16452

/CMM/ North/Rohini/Delhi/2022

DATED: 09/06/22

Copy forwarded for information and necessary action to :

1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. Principal District Judge & Sessions Judge, North District, Delhi.
3. The Ld. Magistrates posted in North District, Delhi.
4. The Secretary, DLSA, North District, Rohini Courts, Delhi.
5. The Incharge, Facilitation Centre, Rohini Courts, Delhi.
6. The Secretary, Rohini Court Bar Association, Rohini, Delhi.
7. Law Officer, Tihar Jail, Delhi
8. The Chief Public Prosecutor (North).
9. The Chief Public Prosecutor (North-West).
10. The D.C.P. (Outer), (North-West), (Rohini), (Outer North).
11. The Supdt. Rohini Jail, Delhi.
12. The Incharge Lock-up, Rohini Courts, Delhi.
13. The Incharge Cash Branch, Room No.18, Ground Floor, Rohini Courts, Delhi.
14. Reader, Video Conferencing Room, Rohini Courts, Delhi.
15. The Controlling Officer, Pool-Car, Rohini Courts, Delhi.
16. The Care Taker, Rohini Courts, Delhi.
17. For Uploading on centralized web-site through LAYERS.
18. For Uploading on LAYERS.
19. Notice Board.
20. Security Incharge, Rohini Courts Delhi
21. The IG (Prison), Tihar Jail, Delhi, New Delhi.

  
(Deepika Singh)  
Chief Metropolitan Magistrate  
North District, Rohini, Delhi.